

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

19. IA/1917/2023 C.P. (IB)/1257(MB)2021

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: Aaradhana Realities Limited

SECTION: 10 of IBC 2016

ORDER

Mr. Haneen Shaikh , Ld. Counsel appearing for the Applicant is present through virtual hearing.

I.A 1917 of 2023

The above Application is filed by the Interim Resolution Professional for taking the report certifying the constitution of Committee of Creditors on record. Accordingly, the above I.A. is allowed by taking the above documents on record.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)